

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 595/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Jayanti K. Mishra Sr. Adv. } Allahabad Bank  
Mr. O. N. Rai Adv. }  
Mr. R. Bhatia Adv. }  
Mr. Rahul Anand Adv. }

12/12/17  
Om Narayan Singh  
Adv.

Mr. S.K. Kapur, Sr. Advocate.  
Mr. Ravi Kapur, Bar-at-law.  
Mr. Jay Rana, Sr. Adv.  
Mr. Manoj Bhutia, Adv.  
Mr. Shivangi Thakur.  
Ms. Smriti Mukherjee.

SPS Steel Rolling Mills Ltd.

Shivangi Thakur  
12/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard the part arguments of the Ld.Counsel of the petitioner. Arguments could not concluded.

List it on 15/12/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)